FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR HYRETAIL TECHNOLOGIES PRIVATE LIMITED OPERATING IN GROWING OF CROPS, MARKET GARDENING, HORTICULTURE, PROCURING & SUPPLY OF MILK & MILK PRODUCTS AT S/O KAPOOR CHAND A/C 30/85, MAHAVIR COLONY, BALLABGARH, FARIDABAD, FARIDABAD, HARYANA, INDIA, 121004

[Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	HYRETAIL TECHNOLOGIES PRIVATE LIMITED PAN: AAFCH4913H CIN: U01100HR2020PTC090160
2.	Address of the registered office	S/O Kapoor Chand A/C 30/85, MAHAVIR COLONY, BALLABGARH, Faridabad, FARIDABAD, Haryana, India, 121004
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	S/O Kapoor Chand A/C 30/85, MAHAVIR COLONY, BALLABGARH, Faridabad, FARIDABAD, Haryana, India, 121004
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	https://www.rrrinsolvency.com/cirp/ Can also get documents by sending an email to cirp.hyretail@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://www.rrrinsolvency.com/cirp/ Can also get documents by sending an email to cirp.hyretail@gmail.com
10.	Last date for receipt of expression of interest	26-07-2025
11.	Date of issue of provisional list of prospective resolution applicants	05-08-2025
12.	Last date for submission of objections to provisional list	10-08-2025
13.	Date of issue of final list of prospective resolution applicants	20-08-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-08-2025
15.	Last date for submission of resolution plans	24-09-2025
16.	Process email id to submit Expression of Interest	cirp.hyretail@gmail.com
17.	[Details of the corporate debtor's registration status as MSME.]	Information not available till date

(ARUNAVA SIKDAR), **RESOLUTION PROFESSIONAL**
IN THE MATTER OF HYRETAIL TECHNOLOGIES PRIVATE LIMITED
IBBI/IPA-001/IP-P0022/2016-2017/10047
AFA VAILD UPTO 31.12.2025,
C-10, LGF, LAJPAT NAGAR PART III, NEW DELHI-110024
asikdar1990@gmail.com, cirp.hyretail@gmail.com

DATE: 11.07.2025
PLACE: NEW DELHI